

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:759

ANSWERED ON:18.07.2002

SHARES TO STATES ON OIL EXPLORATION

A. VENKATESH NAIK;BHAVNA DEVRAJ CHIKHALIA;RAMCHANDRA PASWAN;SULTAN SALAHUDDIN OWAISI

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether States are getting any share of profit from any oil or gas struck in their territory at present;
- (b) if so, the details thereof and the share of profit so provided to the States so far;
- (c) whether his Ministry has mooted a proposal for clearance for giving States a share in the profit made from any oil or gas fields in their territory in future;
- (d) if so, the share of profit likely to be made available to States;
- (e) whether this move is likely to give States the past profit also; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MI  
OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (f): While concurring with the New Exploration Licensing Policy (NELP), some State Governments have requested for a share of profit petroleum under the Production Sharing Contracts (PSCs) for the onland areas signed by the Government of India under the NELP and the above requests are under consideration of the Government.